

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

1.

C.P.(CAA)/135(MB)2023
c/w C.A.(CAA)/35(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 18.05.2023

NAME OF THE PARTIES: Piramal Projects & Constructions Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. Counsel for the Petitioner company present.
2. Heard the Counsel and perused the records. Reserved for Orders.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)